

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION NO. 122

Dated, the 15th July, 2021.

No.HCM/1/96/BENCH/ *91869* It is hereby informed to all the learned members of the Bar that in the event of failure of "Jitsi Meet" application during Court proceeding, the "VidyoConnect" application will be used as alternative arrangement for Video Conferencing until the functioning of "Jitsi Meet" is restored.

The steps for installation and use of "VidyoConnect" application are as follows:-

1. **VidyoConnect** application for Mobile phone may be downloaded from "Play Store" or "App Store". For Desktop or Laptop it can be downloaded from <https://ecourts.vcmeet.nic.in>.
2. Browse the link for the respective Courts below.

Court Room 1: <https://ecourts.vcmeet.nic.in/join/GZuXzNy1T5>

Court Room 2: <https://ecourts.vcmeet.nic.in/join/67PB5cURqu>

Court Room 3: <https://ecourts.vcmeet.nic.in/join/ErAZNpjzad>

Court Room 4: <https://ecourts.vcmeet.nic.in/join/tY0Zmovtqm>

Court Room 5: <https://ecourts.vcmeet.nic.in/join/V0VkhY4yyQ>

By order etc.

Sd/-

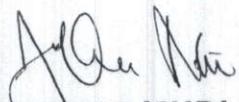
**REGISTRAR (JUDL)
HIGH COURT OF MANIPUR.**
Imphal, the 15th July, 2021

No.HCM/1/96/BENCH/

Copy to:-

1. The Advocate General, Govt. of Manipur.
2. The President, High Court BAR Association, Manipur. }
3. The President, AMBA, Manipur. }
4. All the Jt. Registrars, High Court of Manipur.
5. All the Deputy Registrars, High Courts of Manipur.
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
7. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer/Court Managers, High Court of Manipur.
8. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
9. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
10. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
11. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The System Analyst, High Court of Manipur for uploading the same to the official website.
14. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
15. All the Court Masters, High Court of Manipur.
16. Guard File/Order Book.
17. Notice Board.
18. Concerned File.

For kind information and circulation to the learned members


REGISTRAR (JUDL)